

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 04, 2013

No. 1475 /DR(S)/2013

Pursuant to Government Office Memo. No. 867/II-4-2013-3(2)/93 dated 02.09.2013 Sri **Bhagirath Verma**, Additional Chief Judicial Magistrate, Kannauj is appointed/ posted as Joint Registrar (Judicial), U.P. State Public Services Tribunal, Lucknow on deputation basis.

No. 1476 /DR(S)/2013

Sri **Rama Kant Prasad**, Chief Judicial Magistrate, Kannauj is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Kannauj.

**BY ORDER OF THE COURT.**

sd/-  
(ANANT KUMAR)  
REGISTRAR GENERAL

No. 332/DR(S)/2013 Dated: Allahabad : September 04, 2013

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Kannauj (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. Sri Bhagirath Verma, Additional Chief Judicial Magistrate, Kannauj alongwith a copy of Govt. Office Memo. No. 867/II-4-2013-3(2)/93 dated 02.09.2013.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. The Chairman, U.P. State Public Services Tribunal, Lucknow.
17. P.S. to Hon'ble Administrative Judge, Kannauj (Information available on E-mail).

**BY ORDER OF THE COURT.**

**sd/-  
(RAJIV SHARMA)  
JOINT REGISTRAR (SERVICES)**